

Hospital is one of the advanced centres of Haematology for the treatment of patients suffering from complicated blood diseases.

(b) The Department is well equipped with facilities for clinical, laboratory and nuclear haematology for comprehensive care of the haematological patients. This Department has a modern and sophisticated equipment system, including electronic instrumentation for diagnosis and treatment with radioactive isotopes.

The Department is at present engaged in imparting post-graduate training in Haematology to the doctors employed in Safdarjang Hospital only.

Other specialised haematological centres are at the School of Tropical Medicine, Calcutta, K.E.M. Hospital, Bombay, and the Christian Medical College, Vellore.

Setting up of Research Laboratory by Indian Oil Corporation

6670. SHRI INDRAJIT GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Indian Oil Corporation has been permitted to set up its own Research Laboratory in the field of lubricating oils ;

(b) if so, the estimated expenditure of the project ;

(c) whether the proposed research work could be done at less cost by the Indian Institute of Petroleum, Dehra Dun ; and

(d) if so, the steps taken to avoid unnecessary duplication of research work by Indian Oil Corporation and the Council of Scientific and Industrial Research ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) to (d). All the aspects connected with the proposal of the Indian Oil Corporation to set up its Research and Development Centre, including the respective spheres of functions and responsibilities of the Indian Institute of Petroleum, Dehra Dun, and the proposed Research Centre of the Indian Oil Corporation, are under consideration, and no final decision has been taken.

Price of Imported Rostam Crude Oil

6671. SHRI MUKHTIAR SINGH MALIK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the price at which Rostam crude has been imported during the last three years, year-wise, from Iran for the Cochin Refinery ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : It is not in the commercial interest of Hydrocarbons India Private Limited to disclose the price of Rostam Crude. Only two cargoes were imported of Rostam Crude in India. The price was comparable with other crude prices.

Setting up of Ammonia Factory by Iran in India under Joint Venture

6672. SHRI MUKHTIAR SINGH MALIK : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether an official delegation from Tehran recently visited India ;

(b) if so, whether that delegation has had talks with Government of India for joint venture for the production of ammonia in this country ; and

(c) if so, the result achieved ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) No, Sir.

(b) and (c). Do not arise.

Request for Loan from Central Government by Housing Corporation of India (Private) Ltd.

6673. SHRI MALLIKARJUN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Managing Director of the Housing Corporation of India (Private) Ltd. located in Himayatnagar in Andhra Pradesh has recently shifted his headquarters to Delhi and approached the Central Government for a loan of Rs. 2 crores ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). The Ministry of Works and Housing is not aware whether or not the Managing Director of the Housing Corporation of India (Private) Ltd. has shifted his headquarters to Delhi. He had approached this Ministry for financial assistance from the Housing and Urban Development Corporation for construction of houses for the low and middle income groups. The Housing and Urban Development Corporation can consider giving financial assistance only to Statutory Corporations etc. As such, the request of the firm cannot be entertained by the Housing and Urban Development Corporation.

Meeting between General Yahya Khan and Prime Minister

6675. SHRI SURENDRA MOHANTY :
SHRI GANGA REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Gen. Yahya Khan has expressed his desire to have a dialogue with Prime Minister on Bangla Desh issue ; and

(b) if so, the reaction of Government to the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government have seen reports that Gen. Yahya Khan had said he was prepared to meet the Prime Minister.

(b) The Bangla Desh issue is a question of the refusal by the military rulers of Pakistan to recognise the legitimate aspirations of the people of East Bengal, and to seek to suppress these aspirations by brute force. It is thus an issue between the military rulers of Pakistan and the already elected representatives of the people of East Bengal. Any suggestion to have an Indo-Pakistan dialogue on the Bangla Desh issue is wholly irrelevant and is obviously an attempt to make it seem an Indo-Pakistan dispute, which it is not.

Representation from MES Employees of Udhampur regarding Hard Station Allowance

6676. SHRI A. N. VIDYALANKAR :
Will the Minister of DEFENCE be pleased to

state :

(a) whether his Ministry has received a representation from the MES employees stationed at Udhampur (Jammu and Kashmir State) for payment of "Hard station allowance" in view of very high cost of living as this station ;

(b) whether at the time of withdrawal of 'Field Service Concession' in the case of these employees, an assurance was given that civilian employees of all the Defence installations of allowance in order to compensate them ; and

(c) how Government propose to meet the demand of the employees ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No such representation has been received from the MES employees stationed at Udhampur ; however, the MES workers' Union (Area Committee) Ambala which also seeks to represent the grievances of the MES employees at Udhampur, passed a resolution at their Annual Conference on 8/12 October, 1969, demanding payment of "Hard Station Allowance" to the MES civilian employees at Udhampur, in lieu of the field service concessions which were withdrawn from them w. e. f. 1st March, 1968. A copy of this resolution was forwarded by the Union for action, to this Ministry, and to the Army Headquarters.

(b) There was no such assurance.

(c) The following steps which had been taken earlier by the Government to alleviate the hardship caused to these employees due to withdrawal of field service concessions were regarded as adequate :—

(i) Drawal of half free rations for one year from 1.7.68 and quarter free ration for one year from 1.7.69.

(ii) Waiver of rent for tents in their occupation subject to certain conditions.

Therefore these demands are not tenable.

Alleged Charges against Senior Officers of Ambala Cantonment Board for Corruption, Embezzlement and misuse of power

6677. SHRI A. N. VIDYALANKAR :
Will the Minister of DEFENCE be pleased to state :

(a) whether the Cantonment Board Workers and a section of local Press of Ambala